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MCRC-45262-2025

IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

BEFORE

HON'BLE SHRI JUSTICE VIVEK JAIN ON THE 1st OF OCTOBER, 2025

MISC. CRIMINAL CASE No. 45262 of 2025

RAVINDRA SINGH GURJAR Versus THE STATE OF MADHYA PRADESH

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Appearance:

Shri Madhukar Kulshrestha - Advocate for the applicant.

Shri Samar Ghuraiya GA for the respondents/State.

<u>ORDER</u>

Counsel for the applicant after arguing for some time prays for withdrawal.

The application is dismissed as withdrawn with liberty to repeat after presentation of *chalan* or surrender of all the accused persons, whichever is earlier.

(VIVEK JAIN) JUDGE